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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/6/IB/2018  
PETITION NUMBER : CP/540/ (IB)/2017  
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD  
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK & ORCHID PHARMA LTD  
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	MAN	REPRESENTATION BY WHOM	

For,

KOTAK MAHINDRA

9710890 474

MANOJ MEMON

*[Signature]*

**ORDER**

10/01/2018

Counsel for petitioner in the CP present. He is directed to send notice to the respondent and file an affidavit in proof of delivery by the next date of hearing.

Put up on 06.02.2018.

*sd*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*sd*  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc